

Annexure-4
Name of the corporate debtor: KSK Mahanadi Power Company Limited ; Date of commencement of CIRP: 3rd October, 2019 ; List of creditors as on: 5th May, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|---|---------------------------|------------------|---------------------------|--|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | | | | | | % of voting share in CoC |
| 1 | Punjab National Bank (Post amalgamation of Oriental Bank Of Commerce and United Bank of India effective 1st April 2020) | 14/10/2019 | 272,360.00 | - | Court fees/advocate fees | - | No | 0.000000% | - | - | 272,360.00 | - | |
| 2 | Prudent ARC Limited | 17/10/2019 | 7,001,137,475.05 | 6,676,811,928.00 | Term Loan, Cash Credit, Advocate Fees, Other Charges | 6,676,811,928.00 | No | 2.263207% | - | - | 324,325,547.04 | - | |
| 3 | Punjab and Sind Bank | 16/10/2019 | 593,768,565.07 | 593,768,565.07 | Term Loan | 593,768,565.07 | No | 0.201267% | - | - | - | - | |
| 4 | Axis Bank Limited | 10/10/2019 | 825,188,097.63 | 250,000,000.00 | Cash Credit (Corporate Guarantee) | 250,000,000.00 | No | 0.084741% | - | - | 575,188,097.63 | - | |
| 5 | Bank of India | 17/10/2019 | 3,056,507,624.79 | 465,100,000.00 | Bank Guarantee (Corporate Guarantee), Cash Credit (Corporate Guarantee), Annual Charges for WC | 456,840,000.00 | No | 0.157653% | 1,542,888,727.00 | - | 1,048,518,897.79 | - | The BGs (Uninvoked) for Rs. 199.97 crore were issued by the Bank on behalf of KSK Mahanadi Power Company Ltd out of the limit sanctioned to KSK Energy Ventures Ltd (KSEVL). Out of this BG amount, INR 45.68 Cr has been admitted as per the order by CERC to renew the BGs of AP DISCOM. The rest of the BG amount has been considered as contingent liability, as the BGs were issued from the limit of KSEVL and are also under adjudication. |
| 6 | India Infrastructure Finance Company (UK) Limited | 16/10/2019 | 145,449.90 | 145,449.90 | Legal Expenses | - | No | 0.000049% | - | - | - | - | |
| 7 | The Jammu & Kashmir Bank Ltd. | 17/10/2019 | 22,118.00 | 22,118.00 | Letter Of Credit Devolvement Charges | - | No | 0.000007% | - | - | - | - | |
| 8 | Union Bank of India (Post amalgamation of Andhra Bank effective 1st April 2020) | 17/10/2019 | 790,096,819.01 | 6,090.84 | Letter Of Credit (Corporate Guarantee), Other Charges | - | No | 0.000002% | - | - | 790,090,728.17 | - | |
| 9 | UCO Bank | 17/10/2019 | 290,914,295.00 | - | Bank Guarantee | - | No | 0.000000% | 290,914,295.00 | - | - | - | The BGs (Uninvoked) for Rs. 29.09 crore were issued by the Bank on behalf of KSK Mahanadi Power Company Ltd out of the limit sanctioned to KSEVL. The claim has been considered as Contingent liability as the same is under adjudication. |
| 10 | ASREC (India) Ltd | 16/10/2019 | 443,740.00 | 200,200.00 | Expenses, Rupee Term Loan, Legal Fees | - | No | 0.000068% | - | - | 243,540.00 | - | |
| 11 | L & T Infrastructure Finance Company Limited | 18/10/2019 | 6,508,120,908.00 | - | Term Loan | - | No | 0.000000% | - | - | 6,508,120,908.00 | - | |

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------------|--|---------------------------|--------------------------|---------------------------|--|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 12 | Asset Reconstruction Company (India) Limited (ARCIL) | 18/10/2019 | 7,639,427.00 | - | TDS Pending - Term Loan A/c 6240009823 & 6240033120 | - | No | 0.000000% | - | - | 7,639,427.00 | - | |
| 13 | Aditya Birla ARC Limited | 06/10/2020 | 29,667,560.00 | 29,667,560.00 | CC processing fees, Term Loan Fee | - | No | 0.010056% | - | - | - | - | |
| 14 | KSK Energy Ventures Limited | 31/03/2020 | 15,950,340,270.72 | 1,353,897,315.00 | Inter Corporate Deposit, Rupee Term Loan under corporate guarantee extended by KSK EVL | - | Yes | 0.000000% | - | 1,648,083,435.00 | 14,596,442,955.72 | | As the receivable amount from KSK EVL is available for mutual set-off and is higher than the claim admitted amount, hence net payable will be Nil. |
| Total | | | 35,054,264,710.17 | 9,369,619,226.81 | | 7,977,420,493.07 | | 2.717051% | 1,833,803,022.00 | 1,648,083,435.00 | 23,850,842,461.35 | - | |